

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2268
ANSWERED ON 09.12.2024**

Funds for Samagra Shiksha Abhiyan to West Bengal

2268. Md Abu Taher Khan:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that schools in West Bengal are facing challenges due to non-receipt of grant of the Government for the financial year 2024-25;
- (b) the reason for delay in disbursement of funds to West Bengal for the Samagra Shiksha Abhiyan;
- (c) the reasons for not disbursing the third and fourth installments for the financial year 2023-24;
- (d) the time by which the grant is released to the State; and
- (e) whether the Government has any plans to increase the grant to the States?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (e): The allocation of Central share to States/UTs under Samagra Shiksha are made as per the Budget Estimates (BE) provided by Department of Expenditure, Ministry of Finance. The financial assistance is provided to States and UTs for implementation of the interventions under Samagra Shiksha. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The funds are released based on the fulfillment of conditions prescribed by Ministry of Finance such as pace of expenditure, receipt of commensurate State share, audited accounts, statement cumulative

State share, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed in the Manual on Financial Management & Procurement and audited utilization certificate of previous year.

The scheme of Samagra Shiksha not only provides support for the implementation of the Right of Children to Free and Compulsory Education Act, 2009 but has also been aligned with the recommendations of National Education Policy (NEP) 2020. The scheme has been extended for a period of five years i.e., from 2021-22 to 2025-26. The Centrally Sponsored Scheme of Pradhan Mantri Schools for Rising India (PM-SHRI) supplements the efforts of Samagra Shiksha. These schools are to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood.

States and UTs are required to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education, Government of India, for implementation of PM SHRI scheme. Out of 36 States/UTs, 33 States/UTs have signed the MoU so far. Three States, including West Bengal, have not signed the PM SHRI MoU. The issue of PM SHRI MoU has been followed up with requests and reminders at the level of Secretary and Union Minister.

Total amount approved as Proposed Central Share Release to West Bengal under Samagra Shiksha during the last 5 years i.e. 2019-20 to 2023-24 is Rs. 7853.65 Crore. An amount of Rs. 6049.56 Crore has been released to the State during the period.

This Department has launched the PRABANDH (Project Appraisal, Budgeting Achievements and Data Handling) System. One of the important features of the PRABANDH System is updation of Expenditure incurred under the different interventions of the Samagra Shiksha. For this purpose, a data visualization Dashboard has been created in the PRABANDH System for display of monthly status of physical and financial progress under the major interventions of the Samagra Shiksha. Regular follow ups and review meetings are held with the States/UTs ensuring an integrated approach for monitoring and smooth implementation of the schemes.
